

(b) whether the NDDB is playing havoc with the edible oil market by intervening and making bulk purchases and thereby concerning the edible oil with an apparent view to making huge profits; and

(c) if so, the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR) : (a) to (c) There is no proposal under consideration of the Government of India to bring NDDB under the purview of the Essential Commodities Act. NDDB has been appointed as the agency for carrying out market intervention operations to maintain the wholesale prices of groundnut oil and mustard oil within the limits approved by Government. NDDB cannot make huge profits out of market intervention operations. The profits or losses, if any, are chargeable to a market intervention fund. Government is ensuring that the market intervention operations are carried on according to the mandate given to NDDB.

Review of working of food Corporation of India

1176. SHRI HARVENDRA SINGH HANSPAL : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether the working of the Food Corporation of India has deteriorated due to high costs ;

(b) whether the Food Corporation of India's costs instead of coming down have been steadily going up ;

(c) if so, whether Government propose to examine the working of the FCI ; and

(d) if so, by when and the other steps proposed to be taken to bring down the costs etc. ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM FULJAN FATEL) : (a) to (d) The Central issue prices of foodgrains do not cover all the handling costs of FCI. The difference between the economic costs and the Central issue prices is reimbursed to FCI in the form of subsidy as a deliberate welfare policy of the Government. The handling costs of FCI are

composed of costs on controllable and non-controllable items. Costs on non-controllable items constitute the major portion of the handling costs. FCI however, have prepared a Cost Reduction Plan on items which are controllable with a view to reducing its operational costs and as a result the Corporation achieved savings of Rs. 667.65 crores during 1986-87 to 1989-90. The working of FCI is reviewed periodically by the Government and it has also engaged Bureau of Industrial Costs & Prices (BICP) for the cost audit of FCI's operation).

Finalisation of Regional Plan 2001

1177. SHRI V. NARAYANASAMY : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Regional Plan 2001 is being finalised and it would be in effect from January, 1989 because of the pressing demands by the people living in Delhi ; and

(b) when Government propose to meet the demands of the Delhi dwellers in providing them housing accommodation?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARRAN) : (a) Regional Plan 2001, as approved by the National Capital Region Planning Board, came into force w.e.i. 23-1-89.

(b) DDA has already chalked out an Action Plan for public housing under which over 84,000 units are proposed over the next 4 years. Besides, land is proposed to be allotted to 250—300 Cooperative Group Housing Societies for construction of houses.

Allotment of flats under HUDCO pattern

1178. SHRI SYED SIBTEY RAZI : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether DDA had invited applications for allotment of flats under HUDCO Pattern Scheme of 1979 ;

(b) if so, the details of allotments made category-wise and locality-wise as on 30th April, 1990 ;

(c) what is present waiting position category-wise as on 30th April, 1980 ;

(d) what is construction position of flats under the said scheme category-wise and locality-wise as on 30th April, 1990 ;

(e) whether some more flats under the scheme are to be allotted during the current as well as next year ; and

(f) if so, give the details thereof category-wise and locality-wise and if not, the reasons therefor ?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN) : (a) Yes, Sir.

(b) to (f) Information is being collected and will be laid on the Table of the Sabha.

Allotment of plots in Rohini

1179. SHRI SYED SIBTEY RAZI : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether DDA had invited applications for allotment of residential plots in Rohini in 1981 ;

(b) if so, the details of plots allotted during the last three years category-wise as on 30-4-90 and balance position category-wise ;

(c) whether some more plots are under development category wise ;

(d) if so, the details thereof , category wise and Sect or wise ;

(e) whether some more plots are to be allotted during the current as well as the next year ; and

(f) if so, the details category-wise and sector-wise and if not, the detailed reasons therefor /

THE MINISTER OF URBAN DE-

EWS / JANTA	LIG	MIG	Total
2173	4223	3595	9991

Balance Registrants :

EWS	LIG	MIG	Total
5803	23473	16580	45856

VELOPMENT (SHRI MURASOLI MARAN) : (a) Yes, Sir.

(b) Plots allotted :

(&) and (d) Break up of the plots under development is as under :—

EWS	LIG	MIG	Total
1100	1760	2436	5296

Sector-wise details of these plots are not available.

(e) and (1) Allotment is done as developed plots become available.

कम्प्यूटर द्वारा आरक्षण

1180. श्री शंकर दयाल सिंह : क्या रेल मंत्रालय यह बताने की कोशिश करेगा कि :

(क) अब तक किन-किन स्थानों पर कम्प्यूटर द्वारा आरक्षण प्रारम्भ कर दिया गया है ;

(ख) क्या इसके परिणामस्वरूप आरक्षण प्रक्रिया सरल हो गई है और आरक्षण पर पड़ने वाला दबाव एवं व्याप्त भ्रष्टाचार कम हुआ है ; और

(ग) उन अन्य स्थानों के नाम क्या हैं, जहाँ इस वर्ष के दौरान यह सुविधा उपलब्ध कराने का प्रस्ताव है ?

रेल मंत्रालय में उप मंत्री (श्री अजय सिंह) : (क) कम्प्यूटरी त आरक्षण प्रणाली अभी तक नौ शहरों अर्थात् दिल्ली, बम्बई, कलकत्ता, मद्रास, सिकन्दराबाद, अहमदाबाद, बेंगलूर, भोपाल और लखनऊ में शुरू की गयी है ;

(ख) कम्प्यूटरीकरण ने आरक्षण प्रणाली को सरल बना दिया है। अब इन नौ शहरों में स किसी भी शहर में किसी भी गाड़ी के लिए और किसी भी श्रेणी में किसी भी आरक्षण काउंटर से आरक्षण प्राप्त किया जा सकता है। इसने सेवा अवधि और लंबी लाइनों को कम कर दिया है और इसने कदाचार की गुंजाइश को भी कम किया है।

(ग) 1990-91 के दौरान, इस सुविधा का नौ और नगरों पुणे, गुवाहाटी, जयपुर, पटना, गोरखपुर, तिरुवनन्तपुरम, जम्मू-तवी, भुवनेश्वर और कटक में विस्तार करने का प्रस्ताव है।